

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1825**  
TO BE ANSWERED ON 31.07.2023

**Tree Plantation**

1825. SHRI NAYAB SINGH:  
SHRI GYANESHWAR PATIL:  
SHRI RAMSHIROMANI VERMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government provides any financial assistance to the States for executing tree plantation programmes, if so, the details thereof, State-wise and if not, the reasons therefor;
- (b) the details of the schemes proposed by the Government to carry out plantation drives in villages;
- (c) whether the Government has assessed the progress of afforestation in the urban and rural areas in Kurukshetra and Khandwa Parliamentary Constituencies particularly in tribal areas of Khandwa, if so, the details thereof;
- (d) if not, whether the Government proposes to make such an assessment in future; and
- (e) whether the Government is contemplating to launch tree plantation programme in the country and if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a)to(e) The Ministry of Environment, Forest & Climate Change supports the States/Union Territories for carrying out afforestation activities through Centrally Sponsored Scheme namely National Mission for a Green India (GIM). It aims at protecting, restoring and enhancing India's forest cover and responding to climate change. National Afforestation Programme (NAP) has been the flagship afforestation scheme of the Ministry, implemented since year 2000 on pan India basis, for afforestation in identified degraded forest areas with people's participation and decentralized forest governance. An area of over 2 million hectare was earmarked for taking up afforestation in the States/Union Territories (UTs) with an investment of about Rs. 3982 crores till 2022-23 under NAP since its launching year. GIM activities were started in the FY 2015-16. So far, a sum of Rs. 755.28 crores has been released to seventeen States and one union territory for creation of plantation over an area of 153125 ha. NAP has been merged with GIM and implemented as single scheme at present. The State wise details of funds released under NAP and GIM is given in **Annexure**.

Besides, afforestation is a major activity under the Compensatory Afforestation Fund as per the provisions of the Compensatory Afforestation Fund Act, 2016 and the Rules made thereunder. Further, tree plantation, being a multi-departmental, multi-agency activity, are also taken up cross-sectorally under various programmes/funding sources of other ministries/ organizations and also through State Plan budgets.

The Ministry has issued several advisories for involvement of people in various plantation programmes especially on occasions like Van Mahotsav, World Environment Day, World Forestry Day etc. States and UT Governments carry out various afforestation drives to achieve their afforestation targets including mass plantation drive involving public participation.

Assessments of progress of afforestation activities are taken up as per scheme specific guidelines and State specific monitoring systems. GIM activities have been taken up in Kurukshetra & Khandwa constituencies and the State Forest Department of Haryana & Madhya Pradesh have been submitting the progress reports for the work taken on regular basis as per the GIM implementation guidelines.

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**Annexure**

**Annexure referred to in reply to part (a) to (e) of the Lok Sabha Un-Starred Question No. 1825 due for reply on 31.07.2023 by Shri Nayab Singh, Shri Gyaneshwar Patil and Shri Ramshiromani Verma regarding 'Tree Plantation'.**

**A: State-wise details of funds released under NAP from 2000-02 to 2022-23**

(Rs. in Crores)

S. No.	State	TOTAL
1	Andhra Pradesh	133.26
2	Bihar	87.46
3	Chhattisgarh	326.18
4	Goa	0.64
5	Gujarat	233.19
6	Haryana	180.98
7	Himachal Pradesh	78.38
8	Jammu & Kashmir	88.44
9	Jharkhand	159.56
10	Karnataka	247.90
11	Kerala	77.28
12	Madhya Pradesh	277.59
13	Maharashtra	317.30
14	Orissa	210.00
15	Punjab	27.00
16	Rajasthan	75.04
17	Tamil Nadu	127.31
18	Telangana	2.03
19	Uttar Pradesh	294.42
20	Uttarakhand	108.24
21	West Bengal	62.89
	<b>Total (Other States)</b>	<b>3115.07</b>
	<b>North Eastern states</b>	
22	<i>Arunachal Pradesh</i>	33.88
23	<i>Assam</i>	87.13
24	<i>Manipur</i>	119.94
25	<i>Meghalaya</i>	59.95
26	<i>Mizoram</i>	211.10
27	<i>Nagaland</i>	151.01
28	<i>Sikkim</i>	106.72
29	<i>Tripura</i>	98.07
	<b>Total (NE States)</b>	<b>867.80</b>
	<b>Grand Total</b>	<b>3982.87</b>

**B: State-wise and year-wise funds released under GIM from 2015-16 to 2022-23****(Rs. in Crores)**

<b>Sl. No.</b>	<b>States</b>	<b>Total fund released (Rs. In crores)</b>
1	Andhra Pradesh	6.19
2	Arunachal Pradesh	34.71
3	Chhattisgarh	72.75
4	Haryana	9.55
5	Himachal Pradesh	17.09
6	Jammu & Kashmir	32.22
7	Karnataka	16.34
8	Kerala	25.47
9	Madhya Pradesh	91.03
10	Maharashtra	10.30
11	Manipur	53.75
12	Mizoram	139.08
13	Odisha	75.78
14	Punjab	21.57
15	Sikkim	22.98
16	Uttarakhand	110.49
17	West Bengal	10.95
18	Uttar Pradesh	5.43
<b>Total</b>		<b>755.68</b>